

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

11/02/2020

O.A./260/91/2019

U SINGH  
-V/S-  
M/O RAILWAYS

ITEM NO:79

FOR APPLICANTS(S) Adv. : Mr. N. Patrao

FOR RESPONDENTS(S) Adv.: Mr. S. K.Ojha

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Learned counsel for the respondents files a memo enclosing copy of the order dated 12.12.2019 of Hon'ble High Court after giving a copy to Ld. Counsel for the applicant. In this order dated 12.12.2019, it has been mentioned that the present dispute is required to be decided by competent Civil Court. Accordingly, Ld. Counsel for the applicant submitted that the applicant will at approaching the Civil Court as per the order of Hon'ble High Court.</p>
	<p>In view of the order dated 12.12.2019 of Hon'ble High Court, the OA is disposed of at this stage with liberty to the applicant to take appropriate action in accordance with the order dated 12.12.2019 of Hon'ble High Court.</p>
	<p>The OA stands disposed of accordingly. Copy of this order be given to Ld. Counsels for both the sides.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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